# GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS)

## LOK SABHA UNSTARRED OUESTION NO. 3300

TO BE ANSWERED ON 09.08.2021

#### TRIBAL HOSTELS FOR NAGALAND

#### 3300. SHRI TOKHEHO YEPTHOMI:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the details of the Tribal Hostels sanctioned for Nagaland State from 2011 to 2021 March; and
- (b) the details of the funds allocated under this scheme from 2011 to 2021 March?

### **ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) &(b): Ministry of Tribal Affairs (MoTA) was earlier running a separate scheme "Hostels for ST Girls and Boys" under which funds were provided to State Governments for construction of hostels. The details of hostels sanctioned under this scheme during 2011-12 to 2017-18 are as under:

Financial Year	Number of Hostels Sanctioned	Funds Released (Rs. in lakh)
2013-14	5	810.95
2015-16	17	1002.50

As part of rationalization of schemes of the Ministry, the intervention of construction of hostels has been subsumed under the schemes of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) and Grants under Article 275(1) of the Constitution from 2018-19 on wards wherein funds are provided to the State Governments based on the proposal received from them after appraisal and approval of the Project Appraisal Committee (PAC) in the Ministry. The details of the hostels sanctioned under (SCA to TSS) and Grants under Article 275(1) of the Constitution during 2014-15 to 2020-21 to State Government of Nagaland are as under:

Financial Year	Special Central Assistance to Tribal Sub-Scheme		Grants under Article 275(1)	
	Number of Hostels Sanctioned	Funds Released (Rs. in lakh)	Number of Hostels Sanctioned	Funds Released (Rs. in lakh)
2014-15	-	-	12	620.00
2015-16	-	-	6	500.00
2016-17	-	-	15	1255.66
2017-18	-	-	10	740.38
2018-19	1	133.00	14	1605.00
2019-20	3	320.00	16	1430.00
2020-21	6	640.00	0	0.00

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